IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV – Special Bench

2. **C.P.(IB)/251(MB)/2024**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

MS. LAKSHMI GURUNG
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.04.2024**

NAME OF THE PARTIES: Ambey Iron Private Limited
Vs.
SMW Ispat Private Limited

SECTION: 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

O R D E R

1. Ms. Vaishnavi Mudras a/w Mr. Rahul Gaikwad, Ms. Nikita Abhyankar and Aman Jhawar i/b Gravitas Legal, Ld. Counsel for the Petitioner present.

2. Registry is directed to issue Court Notice to the Corporate Debtor and place on record the copy of the Notice along with the tracking report on the next date of hearing.

3. List this matter on **04.06.2024** for further consideration.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

08.04.2024/pvs